

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

I/7

ORDER SHEET

(6 APPLICATION NO. 34 OF 2002)

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

2-5-2003

Mr. Daya Ram counsel for the applicant.
Mr. Ashok Thakurani Adv. brief holder for
Mr. Kamal Dave counsel for respd. No. 1 & 2.
None present for the other respondents.

Learned counsel for the
applicant states that the relief
claimed in the instant OA has been
granted to the applicant.

Since the relief has
been granted to the applicant, this
OA has become infructuous and it is
dismissed as such.

hups
A. P. NAGRAYN
Adm. Member

(G. L. GUPTA)
The Chairman

Received
Asst
06/05/03

Part II and III destroyed
in my presence on 28.2.08
under the supervision of
section officer (J) as per
order dated 27.2.08

WGA
Section officer (Record)